

S. D. R. (A)
- 575
08.3.17

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/10 /2017

Date: 06.03.2017

Following officer of Civil Judge Cadre, who was appointed as Civil Judge & Judicial Magistrate vide Government order No.F.19(7) Nyay/2011, dated 13.03.2014, on probation for a period of two years, is hereby confirmed from the date of his joining the service as shown against his name:-

NAME OF OFFICER	DATE OF JOINING
SHRI BRAHMANAND SHARMA	26.11.2014

The period spent on probation shall be taken into account for grant of Annual Grade Increment(s).

BY ORDER,

26/3/17
REGISTRAR GENERAL

No.Estt.B2(i)/08/2014-Pt.B/ 2791

Date : 06.03.2017

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Exam.)(Class.),O.S.D.(F.I.) Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The District & Sessions Judge, Chittorgarh with the direction to circulate the order to Shri **Brahmanand Sharma**, Additional Civil Judge and Judicial Magistrate, Chittorgarh.
11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur.
12. Concerned Treasury officer.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan, High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell.
RJS Leave/Jr.Actt./Building Cell.

26/3/17
REGISTRAR GENERAL

1035
8/3/17

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